

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 146 of 2011 & IA No. 230 of 2011,
IA No. 231 of 2011 and IA No. 232 of 2011**

Dated: 16th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Shree Krishna Captive Energy
Private Limited**

.... Appellant (s)

Versus

**Haryana Vidyut Prasaran Nigam
Limited & Ors.**

... Respondent (s)

**Counsel for the Appellant (s) : Mr. Sanjay Sen, Ms. Shikha Ohri
Ms. Surbhi Sharma & Ms.
Radhika Kalluru**

Counsel for the Respondent(s) : Mr. Sakesh Kumar

ORDER

At the request of respondent no.2, post the matter on **5th**
December, 2011. In the meantime respondents are directed to file their
respective replies.

**(Rakesh Nath)
Technical Member**

**(P.S.Datta)
Judicial Member**

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